

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 324 OF 2017

Dated: 5th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Damodar Valley Corporation ... Appellant(s)
Vs.
West Bengal State Electricity Distribution Company Respondent(s)
Ltd. & Ors.**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-3

ORDER

Learned counsel for the appellant states that the appellant does not wish to file any rejoinder.

It is represented that pleadings are complete. List the matter for hearing on **21.05.2018**. Tag to Appeal No. 181 of 2017.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**